

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 827/Confdl./2022
I-8-6/2001 (Pt. IV)
II-2-101/2001 (Pt. II)

Bilaspur, dated 19/04/2022

Copy of Order Nos. F.No. 4017/1135/XXI-B/C.G./2022 dated 19.04.2022 F.No. 4019/1135/XXI-B/C.G./2022 dated 19.04.2022 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mantralaya, Raipur forwarded to:-

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. All Registrars, High Court of Chhattisgarh, Bilaspur for information.

Contd....2/-

(2)

16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18.

- i. Ku. Kamini Jaiswal, Civil Judge Class-II, Pithoura
- ii. Shri Prashant Kumar Bhaskar, Additional Judge to the Court of Civil Judge Class-II, Baikunthpur

for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 02.05.2022

19. District & Sessions Judge, Koriya (Baikunthpur)/ Mahasamund for information. He/ She is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same on or before 02.05.2022 under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
20. District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
21. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
23. I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
24. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
27. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.

Contd....3/-

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29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay, 19.04.22
(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002

//ORDER//

11 9 APR 2022

Naya Raipur, dated .04.2022

F. No. ⁴⁰¹⁷ /1135/XXI-B/C.G./2022. In compliance of recommendation of the Hon'ble High Court of Chhattisgarh received through Memo No. 811/Confdl./2022/ I-8-6/2001(pt.III) II-2-17/2001(pt.-IV) II-2-101/2001(pt.II), Dated 13-04-2022, withdraws the services of Ku. Kamini Jaiswal, Civil Judge, Class -II, Pithoura, from the High Court of Chhattisgarh, places her under Law and Legislative Affairs Department, Government of Chhattisgarh the State Government, and appoints her at the post of Under Secretary, Chhattisgarh State Legal Services Authority, Bilaspur, on deputation from the date she assumes charge of her office.

आदेश

11 9 APR 2022

नवा रायपुर, दिनांक .04.2022

क. ⁴⁰¹⁷ /1135/21-ब/छ.ग./2022 राज्य शासन, एतद्वारा, माननीय छ.ग. उच्च न्यायालय, बिलासपुर के ज्ञापन क्रमांक 811/Confdl./2022/ I-8-6/2001(pt.III) II-2-17/2001(pt.-IV) II-2-101/2001(pt.II), Dated 13-04-2022 के द्वारा प्राप्त अनुशंसा के अनुपालन में, कु. कामिनी जायसवाल, व्यवहार न्यायाधीश वर्ग-2 पिथौरा की सेवाएं छत्तीसगढ़ उच्च न्यायालय से वापस लेते हुए उन्हें छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, रायपुर के अधीन, प्रतिनियुक्ति पर अवर सचिव, छत्तीसगढ़ राज्य विधिक सेवा प्राधिकरण, बिलासपुर के पद पर उनके पदभार ग्रहण करने के दिनांक से नियुक्त करता है।

By order and in the name of the
Governor of Chhattisgarh,

sd —

(Ram Kumar Tiwari)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. ⁴⁰¹⁸ /1135/XXI-B/C.G./2022
Copy forwarded to,-

Naya Raipur, dated .04.2022

11 9 APR 2022

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to No. 811/Confdl./2022/ I-8-6/2001(pt.III) II-2-17/2001(pt.-IV) II-2-101/2001(pt.II), Dated 13-04-2022,
2. Accountant General, Chhattisgarh, Raipur,
3. District and Sessions Judge, Mahasamund,
4. Member Secretary, C.G. State Legal Services Authority Bilaspur,
5. Ku. Kamini Jaiswal, Civil Judge, Class -II, Pithoura, District Mahasamund,
6. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,

Contd..2..

7. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal of Principal Secretary, Law,
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the forthcoming Gazettes (Extra Ordinary),
for information and necessary action.

(Signature) 19.04.2022

(Anil Kumar Pandey)
Additional Secretary
Government of Chhattisgarh
& Law and Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002

ORDER

Nava Raipur, dated **19 APR 2022**
.04.2022

F.No. **4019** /1135/XXI-B/C.G./2022. The State Government, on recommendation of the Hon'ble High Court of Chhattisgarh vide its Memo No. 811/Confdl./2022/ I-8-6/2001(pt.III) II-2-17/2001(pt.-IV) II-2-101/2001(pt.II), Dated 13-04-2022, hereby, withdraws the services of Shri Prashant Kumar Bhaskar, Member of Lower Judicial Service, presently posted as Additional Judge to the Court of Civil Judge, Class -II, Baikunthpur from High Court of Chhattisgarh, places him under Law and Legislative Affairs Department on deputation and appoints him as Deputy Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur from the date he assumes charge of the office.

आदेश

19 APR 2022
नवा रायपुर, दिनांक .04.2022

क. **4019** /1135/21-ब/छ.ग./2022 राज्य शासन, एतद्वारा, माननीय छ.ग. उच्च न्यायालय, बिलासपुर के ज्ञापन क्रमांक 811/Confdl./2022/ I-8-6/2001(pt.III) II-2-17/2001(pt.-IV) II-2-101/2001(pt.II), Dated 13-04-2022 के द्वारा प्राप्त अनुशंसा के अनुपालन में, श्री प्रशांत कुमार भास्कर, निम्नतर न्यायिक सेवा, वर्तमान में व्यवहार न्यायाधीश वर्ग-2 बैकुण्ठपुर के न्यायालय के अतिरिक्त न्यायाधीश के पद पर पदस्थ, की सेवाएं, माननीय छत्तीसगढ़ उच्च न्यायालय, बिलासपुर से वापस लेते हुए छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, रायपुर के अधीन प्रतिनियुक्ति पर उप सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, रायपुर के पद पर उनके पदभार ग्रहण करने के दिनांक से उन्हें नियुक्त करता है।

By order and in the name of the
Governor of Chhattisgarh,

(Ram Kumar Tiwari)
Principal Secretary

Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. **4020** /1135/XXI-B/C.G./2022

Nava Raipur, dated .04.2022

Copy forwarded to,-

19 APR 2022

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to No. 811/Confdl./2022/ I-8-6/2001(pt.III) II-2-17/2001(pt.-IV) II-2-101/2001(pt.II), Dated 13-04-2022,
2. Accountant General, Chhattisgarh, Raipur,
3. Shri Prashant Kumar Bhaskar, Additional Judge to the Court of Civil Judge, Class -II, Baikunthpur,
4. District & Sessions Judge, Baikunthpur,
5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal,
6. Staff Officer to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal,

7. Establishment Section/Account Section, Law & Legislative Affairs Department, Atal Nagar, Nava Raipur,
 8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming E- Gazettes (Extra Ordinary),
 9. Web-administrator, Law & Legislative Affairs Department, Atal Nagar, Nava Raipur, for updating the official website of the department,
- for information and necessary action,

AP 19.04.2022

(Anil Kumar Pandey)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department